No.Estt.B2(v)/TP/2014/**4488**

Registrar General, Rajasthan High Court, Jodhpur.

To,

All the District & Sessions Judges,

Sub.: Representations regarding transfer/posting.

Sir,

While enclosing herewith the prescribed proforma of transfer/ posting representation, I am directed to request you to circulate it amongst all the Judicial Officers posted in your Judgeship including the Judicial Officers posted on deputation posts also.

The prescribed proforma of transfer posting may be viewed on the official website **www.hcraj.nic.in** of Rajasthan High Court.

Officers are at liberty to submit representations duly filled in the prescribed proforma alongwith updated particulars, if so desire, latest by **<u>15th January, 2023</u>**, so that the same may be considered in terms of the Transfer Policy at the time of General Transfers.

Yours sincerely,

Encl:- As above.

From:

Τо,

The Registrar General, Rajasthan High Court, JODHPUR.

-

. .

(Through proper Channel)

Re. :REQUEST FOR TRANSFER /POSTING UNDER THE TRANSFER POLICY.

Sir,

I request for being transferred to and/or posted at the following places in order of preference for the reasons stated herein :-

Place/ Post:-

| 1. | 2. | . 3 | 3. |
|----|----|-----|----|
| | | | |

HOME DISTRICT: _____

Reasons:-

I am giving below the necessary information, -

| NAME | : | |
|---|------------|----------|
| DATE OF ENTRY IN RJS | : | |
| DATE OF ENTRY IN DJ CADRE | : | |
| PRESENT POST/ STATION | : | |
| DATE OF JOINING PRESENT POST | : | |
| CONFIRMED / NOT CONFIRME | D: | |
| NUMBER OF ACTUAL WORKING DAYS IN THE POST Yearwise percentage of disposal | PERCENTAGE | PENDENCY |
| cases during the current posti with total pendency at the end the year. | ing | |
| Leave availed during the current posting. | HPL | COMMUTED |

| JUDICIAL JUDICIAL REGISTRY 5. Period of Postings Categorywise :- Category Period 1. "A" - 2. "B" - 3. "C" - | HISTORY OF PREVIOUS POSTING | | | | | | |
|--|------------------------------------|------------------|-----------------|-------------|--|--|--|
| From To 2. Deputation to Quasi-Judicial Posts :- PERIOD From PLACE DESIGNATION 3. Deputation to Non-Judicial Posts :- PERIOD From To PLACE DESIGNATION 3. Deputation to Non-Judicial Posts :- PLACE DESIGNATION 4. Deputation to High Court Registry :- PLACE DESIGNATION From To PLACE DESIGNATION JUDICIAL QUASI- JUDICIAL NON- JUDICIAL HIGH COUL 5. Period of Postings Categorywise :- Category Period 1. "A" - - - 3. "C" - - - | 1. Deputation | on to Judicial P | osts :- | | | | |
| PERIOD From PLACE DESIGNATION 3. Deputation to Non-Judicial Posts :- PERIOD PERIOD From To PLACE DESIGNATION 4. Deputation to High Court Registry :- PERIOD PLACE DESIGNATION PERIOD From To PLACE DESIGNATION JUDICIAL QUASI- JUDICIAL NON- JUDICIAL HIGH COUI 5. Period of Postings Categorywise :- Category Period 1. "A" - 2. "B" - 3. "C" - | | То | <u>PLACE</u> | DESIGNATION | | | |
| From To 3. Deputation to Non-Judicial Posts :- PERIOD PLACE DESIGNATION 4. Deputation to High Court Registry :- PERIOD To PLACE DESIGNATION From To PLACE DESIGNATION PERIOD PLACE PERIOD PLACE DESIGNATION To To IUDICIAL QUASI- JUDICIAL JUDICIAL S. Period of Postings Categorywise :- Category Period 1. "A" - 2. "B" - 3. "C" - | 2. Deputatio | on to Quasi-Jud | licial Posts :- | | | | |
| PERIOD To PLACE DESIGNATION 4. Deputation to High Court Registry :- PERIOD PLACE DESIGNATION PERIOD To PLACE DESIGNATION From To PLACE DESIGNATION JUDICIAL QUASI- NON- HIGH COUL JUDICIAL QUASI- JUDICIAL NON- S. Period of Postings Categorywise :- Eategory Period 1. "A" - . 3. "C" - . | | То | <u>PLACE</u> | DESIGNATION | | | |
| From To 4. Deputation to High Court Registry :- PERIOD PLACE DESIGNATION From To TOTAL PERIOD SPENT ON DEPUTATION JUDICIAL QUASI- NON- JUDICIAL QUASI- JUDICIAL HIGH COUL S. Period of Postings Categorywise :- Category Period 1. "A" - - 3. "C" - - | 3. Deputation | on to Non-Judio | cial Posts :- | | | | |
| PERIOD From PLACE DESIGNATION TO TO DESIGNATION JUDICIAL JUDICIAL NON- JUDICIAL HIGH COUL REGISTRY 5. Period of Postings Categorywise :- Category 1. "A" Period 1. "A" - 3. "C" - | | То | <u>PLACE</u> | DESIGNATION | | | |
| JUDICIAL QUASI- JUDICIAL NON- JUDICIAL HIGH COUL REGISTRY 5. Period of Postings Categorywise :- Category Period 1. "A" - 2. "B" - 3. "C" - - - | PERIOD | _ | | DESIGNATION | | | |
| JUDICIAL JUDICIAL REGISTRY 5. Period of Postings Categorywise :- <u>Category</u> <u>Period</u> 1. "A" - 2. "B" - 3. "C" - | | TOTAL PER | IOD SPENT ON DE | PUTATION | | | |
| Category Period 1. "A" - 2. "B" - 3. "C" - | JUDICIAL | | | | | | |
| 1. "A" - 2. "B" - 3. "C" - | 5. Period of | Postings Cate | gorywise :- | | | | |
| 2. "B" - 3. "C" - | | Category | | Period | | | |
| 3. "C" - | | 1. "A" | - | | | | |
| | | 2. "B″ | - | | | | |
| 4 " '' " - | | 3. "C" | - | | | | |
| 4. 0 - | | 4. "D″ | - | | | | |

6. Remarks, if any :-

.

. .

Yours faithfully,